

**VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF DECLARATION**

(In terms of the Resolution passed by the full Court of the Madras High Court held on 03rd September, 2009)

NAME: JUSTICE M.M.SUNDRESH

DATE OF APPOINTMENT : 31.03.2009

SL. NO.	ITEMS	DESCRIPTION	PARTICULARS		REMARKS
			SELF	SPOUSE AND DEPENDANTS	
1	Landed property	a. House Property	1/2 Share in House property at 124(O)/44(N), Perianna Street, Erode. - 10,608 sq.ft		As per Joint Sale Deed in favour of myself and my brother in 1975
		b. Agricultural Property	1/5th Share of 2.76 Acres at Palani in S.No.3/3B, 4/1A2, 4/1B, with common road	<u>Shubhaa Sundresh - Wife</u> 1) 1/5th Share of 2.76 Acres at Palani in S.No.3/3B, 4/1A2, 4/1B, with common road 2) 39.5 Cents at Sadayampalayam - Erode - 1994 3) 0.50 Acre at AvalPoondurai - Erode in 2008 4) 0.42 Cents at Lakkapuram  <u>M.M.Sundresh (HUF)</u> Ezhumathur 11.26 Acres - RS 784 - 3.63 Acres RS3 787 - 7.63 Acres Velampalayam 0.86 Acres Lakkapuram 4.75 Acres  <u>Members- M.M.Sundresh(HUF)</u> 1) M.M.Sundresh 2) Shubhaa Sundresh 3) Muthuchharan Sundresh 4) Nithila Sundresh	As per final partition decree in 2003  Out of Sale Proceeds of TNHB and Saminathapuram Land and Gift from V.K.Muthusamy (HUF) By Settlement from Father  Ancestral Property - As per Partition Deed in 1969  As per Partition Decree in 1970  Purchased in 1991

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2	Securities & Investments	a) Savings Bank (Name of the Bank & Cash Balance)	ICICI Bank - 2,49,680 SCB - 16,000	<u>Shubhaa - Wife :</u> ICICI - 46,000 Canara Bank - 2,000  <u>Muthuchharan - Son :</u> ICICI - 13,000  <u>Nithila - Daughter :</u> ICICI - 10,000 ICICI Bond - 50,000	Deposited in 1999
		b) Fixed Deposits	ICICI Bank-14,00,000	<u>Shubhaa - Wife :</u> Canara Bank - 14,00,000 IOB - 10,00,000	Out of Sale of Lands (Purchased long before 31.03.2009)
		c) Shares (Name of the Company)		<u>Shubhaa - Wife :</u> <u>No of Shares</u> BEML Ltd - 13 DLF Ltd - 200 First Source Solutions - 50 ICICI Bank - 60 L & T - 20 Liberty Shoes - 20 NTPC Ltd - 50 Omaxe Ltd - 26 ONGC - 3 Polaris Soft - 10 Powergrid - 286 Raj TV - 40 Reliance Industries - 11 Reliance Power - 80 Unitech Ltd - 50	All Shares Acquired before 31.03.2009
		d) GPF			As per account with the Accountant General
		e) Insurance	LIC - 3,25,000 SBI - 3,00,000 ING Vysya - 2,00,000	<u>Shubhaa - Wife :</u> LIC - 6,00,000  <u>Muthuchharan - Son :</u> LIC - 1,00,000	

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3	Other Assets (Movables)	<p>a) Jewellery (by approximate weight)</p> <p>b) Vehicles (date &amp; cost at the time of purchase)</p>	<p>95 Gms of Gold Jewels</p> <p>Hyundai Sonata - 6,00,000 Secondhand Purchase - 2006</p>	<p>Nithila (Daughter) Muthuchharan (Son) } (HUF) M.M.Sundresh } : 756 gms of Gold Jewels</p> <p>Nithila (Daughter) Muthuchharan (Son) Diamond - 2 Carat</p> <p><u>Shubhaa Sundresh</u> : 776 gms of Gold Jewels Diamond - 10 Carat Silver - 2 kg</p> <p><u>Shubhaa Sundresh</u> : Sold Maruthi Alto and Booked Maruthi Swift</p>	
4	Liabilities	Loans, if any			Nil